

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2234/2023

SHIV PRATAP SINGH @ CHUNNU

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 07-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhay Kumar, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from High Court and Trial Court.

Reminder be issued.

List again on 19.3.2024.

H. SHASHIDHARA SHETTY
Registrar